

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Custom Appeal No. 1522 of 2010

*(Arising out of Order-in-Appeal No.70/2010-Cus. dated
31.3.2010 passed by the Commissioner of Customs
(Appeals), Bangalore.)*

**The Commissioner of
Customs**

Mangalore.

Appellant(s)

Versus

Patanjali Foods Limited
*(formerly known Ruchi Soya
Industries Ltd.)*

No.301, Mahakosh House,
Nath Mandir Road,
Indore.
Mandya Pradesh.

Respondent(s)

Appearance:

Mr. K. A. Jathin, AR

For the Appellant

None

For the Respondent

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 17.11.2023

Date of Decision: 17.11.2023

This appeal abates. For order, see order of date in
Customs Appeal No.1521 of 2010.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**